

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 39

CONT.A. (IBC)/11/2024 In C.P. (IB)/4697(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: M/S ASSOCIATED ROAD CARRIERS
LTD., V/s INDSUR GLOBAL LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Cont. A. 11/2024 –

1. Mr. Avinash Khanolkar, Advocate appeared for the Applicant.
2. Ms. Aprajita Tyagi, Advocate appeared for the Respondent.
3. Learned Counsel for the Contemnor seeks further time to file reply stating that she has recently been engaged after the sad demise of earlier Counsel.
4. List this application on **10.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna